

larising their services in different TV centres at Delhi for the year 1982-83 and 1983-84; and

(c) what is the number of daily-wage workers absorbed against regular Group 'D' posts in the different TV centres at Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) The requisite information is being collected and will be laid on the Table of the House in due course.

**Allotment of Time for Tamil and other Non-Hindi Languages in T.V. Programmes**

569. SHRI R. MOHANARANGAM:  
SHRI R. RAMAKRISHNAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to allot some fixed time for Tamil and other non-Hindi languages in T.V. programmes as it is allotted for Hindi from 8.45 to 10.05 P.M. in the name of national integration; and

(b) if so, by when and how?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) It has been the endeavour of Doordarshan to feature programmes from as many regions as possible in the national networking programmes. There is no duration fixed for items in any language except for the news.

**Oriya Songs in Regional Chitrahhar**

570. SHRI B. C. PATTANAYAK:  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the names of different film distributors who supplied Oriya

song sequences to the Delhi Doordarshan Centre for Regional Chitrahhar during the last three years;

(b) what is the total amount paid to each of them during that period, year-wise;

(c) what is the total number of weeks for which programmes accepted from each of them during that period and

(d) what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d) During the year 1980 and 1981 no film distributor supplied Oriya film sequences to Delhi Doordarshan Kendra. During 1982, only one film distributor viz. M/s. Sripati Films C/O Smt. Raj Kumari Devi, Puri (Orissa) had supplied Oriya film songs sequences to Delhi Doordarshan, which was telecast on 8-2-1982. The amount paid was Rs. 250/-. No other offers were received during this period.

**Modernisation of Telecommunication System**

571. SHRI B. C. PATTANAYAK:  
Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to take up the programme for modernisation of telecommunication system;

(b) if so, what is the amount earmarked for implementing the above programme; and

(c) by when necessary modernisation work is expected to be started?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir.

(b) and (c) Modernisation is a part of total development programme of Rs. 2,336 crores for increase in capa-

city of telephone system by 13.3 lakh lines in the 6th Plan. No separate amount has been set apart for modernisation. The process of modernisation has already commenced with introduction of electronic exchanges, satellite system etc., in the country.

#### Dual pricing policy for drugs

572. DR. M. M. S. SIDDHU: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any schemes or memorandum has been received by Government from the Indian Drugs Manufacturing Association and/or Organisation of Pharmaceutical Producers of Indian (OPPI) for revision of drugs price control order;

(b) if so, what are the details in this regard; and

(c) whether Government are considering to formulate any dual pricing policy for drugs both essential and non-essential?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) The Associations of the Drugs Manufacturers in the memorandum submitted to my Ministry as well as in the meetings held with them have proposed inter-alia changes in the pricing policy. One of the suggestions made is that the industry itself should be permitted to regulate the prices subject only to profitability ceilings.

(c) There is no proposal with the Government at present for a dual pricing policy for drugs.

#### Ratio between the bulk drug production and formulations

573. SHRI BHUVNESH CHATURVEDI: Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether the pharmaceutical companies in India are following the

decisions of Government regarding the ratio between the bulk drug production (Basic drugs) and the formulations; and

(b) what steps have been taken or are proposed to be taken against the defaulters, if any?

THE MINISTER OF CHEMICALS & FERTILIZERS (SHRI VASANT SATHE): (a) and (b) In case of drug companies who have not complied with the ratio requirements between the bulk drug production and the formulation production and who have not taken approval for any specific reason, Government have taken measures:—

(i) In rejecting any expansion of formulations;

(ii) In allowing the party to increase the bulk production subject to drug policy parameters; and

(iii) In asking the company to export its excess production.

Stricter steps may become possible after the amendments to the I(D&R) Act are passed.

#### Demand and production of drugs

574. SHRI MIRZA IRSHADBAIG AIYUBBAIG: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the targets of demand estimated for various drugs are without justification and basis;

(b) whether it is also a fact that these targets project growth in demand of certain bulk drugs whereas their actual demand is falling, if so, what are the names of the drugs, targeted demand, actual production of such drugs and whether this resulted in any shortage of such drugs; and